

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

FAO NO. 2558 OF 2005

Manjit Kaur & ors.

VERSUS

Surjit Singh & Others

1. **Surjit Singh, s/o Balkar Singh, r/o Village Shamli , P.S. Adarsh Mandi,
District Muzafarnagar (U.P.)**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **07.08.2019 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 28.03.2019.


SUPERINTENDENT CIVIL REVISION BRANCH

